

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE- 560 038.

Dated: 28 FEB 1995

APPLICATION NO: 723 of 1995.

APPLICANTS:- Umadevi K.V.

V/S.

RESPONDENTS:- Chairman, Telecommunication, Ministry of
Communications, New Delhi and another.

I.

1. Sri.B.Veerabhadra, Advocate,
No.126/2, 6th Cross,
Kadireppa Road, Doddigunta,
Coxtown, Bangalore-560 005.
2. The Chairman, Telecommunications,
Ministry of Communications,
Sanchar Bhavan, No.20, Ashoka Road,
New Delhi-110 001.
A copy of the application is also enclosed herein
for necessary action, as directed by the Tribunal.
3. The Chief General Manager,
Karnataka Telecom Circle,
Telecom Centre, No.1, Ulsoor,
Old Madras Road, Bangalore-560008. A copy of the
application is also enclosed for necessary action
as directed by the Tribunal.

Issued on
28/02/95

Subject:- Forwarding of copies of the Order passed by the
Central Administrative Tribunal, Bangalore.

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Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/ passed by this Tribunal in the above
mentioned application(s) on 17th February, 1995.

Recd
Applicant for Advocate
(in 84 A.O. 1)
gm*

for
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

FRIDAY, THIS THE 17TH DAY OF FEBRUARY, 1995

SHRI JUSTICE P.K. SHYAMSUNDAR .. VICE CHAIRMAN

SHRI T.V. RAMANAN .. MEMBER (A)

Umadevi K.V.
W/o K. Chandrasekharan,
30 years, Stenographer Grade III,
O/o Chief General Manager,
No.1, Old Madras Road,
Ulsoor, Bangalore - 560 008. ... Applicant

(By Advocate Shri B. Veerabhadra)

Vs.

1. The Union of India,
Ministry of Communications,
Represented by its Chairman,
Telecommission, Sanchar Bhavan,
No.20, Ashoka Road, New Delhi-110 001.
2. The Chief General Manager, Telecom,
Karnataka Circle,
No.1, Old Madras Road, Ulsoor,
Bangalore - 560 008. ... Respondents

ORDER

Shri Justice P.K. Shyamsundar, Vice Chairman:

Having heard Shri Veerabhadra, we think all that we should do is to direct R-1 and 2 to dispose of all the representations pending with them but emanating from the applicant who seeks some pay protection. Accordingly, we direct R-1 and 2 consider and dispose of all the representations made by the applicant that are pending with them within three months from the date of receipt of a copy of this order. Along with a copy of this order, a copy of the application herein may also be sent to R-1 and 2 for information and necessary action.

2. With this observation, this application stands disposed of finally.

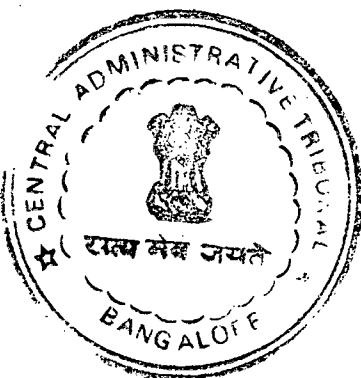
TRUE COPY

Section Officer

Central Administrative Tribunal
Bangalore Bench
Bangalore

(T.V. RAMANAN)
MEMBER (A)

(P.K.SHYAMSUNDAR)
VICE CHAIRMAN



CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE - 560 033.

Misc. Application No. 274 of 1995 in

Dated: **26 JUN 1995**

APPLICATION NO. 723 of 1995.

APPLICANTS: ~~Sri.~~ **K.V. Umadevi,**
V/S.

RESPONDENTS: Chairman, Telecommunications, New Delhi and
another.

To

1. Sri. B. Veerabhadra, Advocate,
No. 126/2, Sixth Cross,
Kadirappa Road Cross,
Coxtown Doddkunte, Bangalore-560005.
2. Sri. M. Vasudeva Rao, Additional Central
Govt. Standing Counsel, High Court Bldg,
Bangalore-560 001.

Subject:- Forwarding copies of the Orders passed by the
Central Administrative Tribunal, Bangalore-38.

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Please find enclosed herewith a copy of the Order/
Stay Order/Interim Order, passed by this Tribunal in the above
mentioned application(s) on 14-06-1995.

Issued on
26/06/95

[Signature]

[Signature]

DEPUTY REGISTRAR
JUDICIAL BRANCHES.

gm*

O/c

In the Central Administrative Tribunal
Bangalore Bench
Bangalore

Application No. 723 of 1995

K.V. Umadevi, ORDER SHEET (Contd.)
vs. Chairman, Telecommunications N. Delhi

| Date | Office Notes | Orders of Tribunal |
|------|--------------|--|
| | | <p>PKS(VC)/TVR(MA) 14.6.95</p> <p><u>Orders on M.A.No.274/95 for Extension of time.</u></p> <p>Heard Shri M.V. Rao. Under the circumstances, time for compliance extended by three more months. No further extension.</p> <p>Sd/- MEMBER (A)</p> <p>Sd/- VICE CHAIRMAN</p> <p>TRUE COPY</p> <p><i>[Signature]</i> 26/6/95 Section Officer Central Administrative Tribunal Bangalore Bench Bangalore</p> |

